

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
12-02-2024 AT 10:30 AM**

**IA(IBC) 302/2024 in CP(IB) No. 179/95/HDB/2022**  
u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

Bank of Maharashtra

**...Petitioner**

**VS**

Shri. Manda Satyanarayana &  
M/s. SVSVS Projects Pvt Ltd

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA(IBC) 302/2024**

Learned Counsel Mr. Varun Ambati, for Resolution Professional and Mr. Murali Mohan Chevuturi, Resolution Professional present through Video Conference. Issue Notice to the Personal Guarantor by registered/ speed post and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the Personal Guarantor within 14 days' time. Posted to 01.03.2024 for filing proof of service and for counter.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**